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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/4/ (IB)/2017
NAME OF THE PETITIONER(S) : CMI ENERGY INDIA PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for petitioner present. Counsel for respondent present and stated that the senior counsel could not attend before the Adjudicating Authority due to personal inconvenience and sought time for submitting arguments. Time extended finally at request. Put up on 13.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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